

Maharashtra due to severe, unprecedented drought conditions adversely affecting the farmers;

(b) if so, the details thereof; and

(c) the action Government has taken or proposes to take to provide relief to the affected farmers of the State?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) The State Government of Maharashtra declared drought during Kharif 2018 season and submitted a Memorandum, indicating damage to crops such as, cotton, coarse cereals, soyabean, tur, mung, urd, sweet orange (mosambi), santra (mandarin), mango and pomegranate. Based on the report of the Inter-Ministerial Central Team and the recommendations of the Sub-Committee of National Executive Committee, financial assistance of ₹ 4714.28 crore has been approved by the High Level Committee from National Disaster Response Fund. Distribution of relief at the ground level is the responsibility of the State Government.

PM's Income Support Scheme for all farmers

2231. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the aims and objectives of PM's Income Support Scheme;

(b) the details of small, marginal and big farmers likely to be benefited in the country, State-wise;

(c) the details of expenditure involved for this purpose; and

(d) the reasons for extending this scheme to big landlords, whereas the objective is to help only small, marginal and medium farmers?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme was initially started to provide income support to all landholding Small and Marginal landholder farmers' families across the country, numbering about 12.5 crore, subject to certain exclusion criteria relating to higher income status, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. The Scheme provided for payment of ₹ 6000/- per year, in three 4-monthly installments of ₹ 2000/-, to the eligible farmers' families with cultivable land holding upto 2 hectare, subject to certain exclusions relating to higher income groups. The ambit of

the Scheme has now been extended to cover all farmers in the country irrespective of the size of their land holding subject to all other existing exclusions. It is estimated to cover an additional 2 crore farmers. The details showing the estimated number of State/UT-wise operational holdings is given in the Statement (*See below*).

(c) A financial provision of ₹ 87,217.50 crore is expected for the revised Scheme in the financial year, including the administrative charges of ₹ 217.50 crore, in case of coverage of all the estimated eligible 14.54 farmers families.

(d) The Scheme has been extended to all farmers, excluding those who fall under the exclusion criteria relating to higher income status.

Statement

*Number of operational holdings as per Agriculture Census 2015-16
(provisional)*

Sl. No.	States/UTs	Number in ('000)
1	2	3
1.	Andaman and Nicobar Islands	12
2.	Andhra Pradesh	8524
3.	Arunachal Pradesh	113
4.	Assam	2742
5.	Bihar	16413
6.	Chandigarh	1
7.	Chhattisgarh	3960
8.	Dadra and Nagar Haveli	15
9.	Daman and Diu	8
10.	Delhi	21
11.	Goa	56
12.	Gujarat	5320
13.	Haryana	1628

1	2	3
14.	Himachal Pradesh	996
15.	Jammu and Kashmir	1417
16.	Jharkhand	2732
17.	Karnataka	8677
18.	Kerala	7583
19.	Lakshadweep	10
20.	Madhya Pradesh	10003
21.	Maharashtra	14707
22.	Manipur	150
23.	Meghalaya	232
24.	Mizoram	90
25.	Nagaland	197
26.	Odisha	4866
27.	Puducherry	34
28.	Punjab	1093
29.	Rajasthan	7655
30.	Sikkim	68
31.	Tamil Nadu	7938
32.	Telangana	5948
33.	Tripura	573
34.	Uttar Pradesh	23822
35.	Uttarakhand	881
36.	West Bengal	7243
TOTAL		145727

*Figures for Jharkhand and Maharashtra have been estimated.